

Central Administrative Tribunal  
Principal Bench, New Delhi.

CP-174/2005  
OA-1020/2003

(10)

New Delhi this the 16<sup>th</sup> day of January, 2006.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)  
Hon'ble Shri Shanker Raju, Member(J)

Smt. Vidya Vati,  
Principal,  
GGSSS, Laxmi Bai Nagar,  
New Delhi-110 023  
R/o D-1/46, Lodhi Colony,  
New Delhi-110 003.

(through Dr. M.P. Raju, Advocate) ..... Petitioner

Versus

1. Mrs. Reena Ray,  
Secretary,  
Department of Education,  
Govt. of NCT of Delhi,  
Old Secretariat, Delhi.
2. Sh. Rajendra Kumar,  
Director of Education,  
Govt. of NCT of Delhi  
Old Secretariat, Delhi.

..... Respondents

(through Ms. Simran, proxy for Mrs. Avnish Ahiaawat, Advocate)

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

After hearing the learned counsel for the parties, the present C.P. stands disposed of with liberty accorded to the respondents to pass an order specifying the date of promotion of the applicant as P.G.T. and Vice Principal in accordance with our directions. This order shall be passed within one month from the date of receipt of a copy of this order. Notices are discharged.

*S Raju*  
(Shanker Raju)  
Member(J)

*V.K. Majotra*  
(V.K. Majotra)  
Vice-Chairman(A)

/vv/